GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

UNSTARRED QUESTION NO. 4456 TO BE ANSWERED ON 28TH MARCH, 2023

ANTIBIOTICS FOR POULTRY AND VETERINARY

4456. DR. ARVIND KUMAR SHARMA: DR. BHARATIBEN DHIRUBHAI SHIVAL:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether any steps has been taken by the Government to regulate the use of antibiotics for poultry and veterinary as antibiotics is a growth promoter that is being routinely administered to healthy animals raising risk of superbug and antimicrobial resistance;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) and (b) As per information gathered from the Central Drugs Standard Control Organization (CDSCO), import, manufacture, distribution and sale of drugs, including antibiotics, are regulated under provisions of Drugs & Cosmetic Act, 1940 and Rules, made there under. The antibiotics are included in Schedule H and H 1 of the Drugs Rules, 1945 and are required to be sold by retail only under the prescription of a Registered Veterinary Practitioner. In order to regulate the sale of antibiotics the Drugs and Cosmetics Rules were amended by the Ministry of Health and Family Welfare vide Gazette notification G.S.R. 28(E) dated 17.01.2012, to make a provision that the container of a medicine for treatment of food producing animals shall be labelled with the withdrawal period of the drug for the species on which it is intended to be used.

Further, the Department of Animal Husbandry has issued advisories to all States/UTs for judicious use of antibiotics in livestock sector and not to use antibiotics as feed and feed supplements as growth promoter of commercial stocks. CDSCO has also issued various Notices/Advisories/Letters to the State Drugs Regulators, and other stake holders for strict compliance of the requirements of Drugs and Cosmetics Act and Rules made thereunder and raising awareness in the public regarding adverse effects of misuse of antibiotics.

(c) Question does not arise
